NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 05.11.2020

NOTICE

Take notice that the following matters listed on 06.11.2020 at 02:00 PM in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 508 of 2020 Part Heard	Victory Iron Works Ltd. Vs. Jitendra Lohia	Varsha Banerjee	Shounik Mitra-R1 Jayant Mehta-R2
2.	Comp. App. (AT) (Ins) No. 377 of 2020 Part Heard	With Energy Properties Pvt. Ltd. Vs. Jitendra Lohia Resolution Professional of M/S. Avani Towers Pvt. Ltd. & Ors.	Ashish Choudhury	Sreenita Ghosh-RP Varsha Banerjee-R3

Copy to: -

1. Notice Board

By the order of Hon'ble Acting Chairperson

-sd/-

2. Website: www.nclat.nic.in Registrar